

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4143
ANSWERED ON:18.12.2014
IMPLEMENTATION OF RECOMMENDATIONS OF THE PAY COMMISSION
Pathak Smt. Riti;Subbareddy Shri Yerram Venkata

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has issued instructions to the Textile Export Promotion Councils to implement the 6th Central Pay Commission's recommendations for their respective employees;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether it is a fact that Textile Export Promotion Councils including Apparel Export Promotion Council (AEPC), The Cotton Textiles Export Promotion Council of India (TEXPROCIL) and the Synthetic Rayon Textiles Export Promotion Council (SRTEPC) are in the list of organizations which have not yet implemented the 6th CPC recommendations;
- (d) if so, the reasons therefor, Council wise; and
- (e) the steps being taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Government have issued instructions (Ministry of Finance Office Memorandum No.7/23/ 2008-E.III(A) dated 30.9.2008), to convey detailed guidelines for extension of 6th CPC pay-scales/ allowances to Quasi-Government Organisations, Autonomous Organisations and Statutory Bodies etc. set up by and funded/controlled by the Central Government.

(c) to (e): All Textiles Export Promotion Councils have their own executive committee which decide on such matters. As per information available with the Government, AEPC, TEXPROCIL and SRTEPC have not implemented the 6th CPC recommendations. Carpet Export Promotion Council (CEPC), Export Promotion Council for Handicrafts (EPCH) and Handloom Export Promotion Council (HEPC) have implemented 6th Pay Commission pay scales.